

Dated: 9-11-1993. Camp at Nagpur.

Held Mr. P.C. Marpakwar, Counsel.

We are satisfied that there is no
~~any~~ ground for interfering with
the transfer of Respondent no. 3.

The application is dismissed. No
order as to costs.

N.K. Verma
(N.K. VERMA)
MEMBER (A)

M.S. Deshpande
(M.S. DESHPANDE)
VICE CHAIRMAN.

MP No. N-67/93
For I.R.

at 9/11/93
Order/Indorsement despatched
to Applicant/Respondent (s)
on 7/11/93

for